

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR SHRI BHAGWATI AGRO INDUSTRIES PRIVATE LIMITED

(Wholesale Trade Services, Other Edible Oils) (Assets at Plot No. 17, Vikram Udyog Nagar, Gram Palda, Tehsil and District Indore (M.P.) 452020

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                               |                                                                                                 |
|-----|------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|
| 1   | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                         | SHRI BHAGWATI AGRO INDUSTRIES<br>PRIVATE LIMITED<br>AAUCS4615E<br>U01403MP2014PTC032572         |
| 2   | Address of the registered office                                                                                                   | E-56 Raj Plaza Chawani, Indore, Madhya Pradesh, India, 452001                                   |
| 3   | URL of website                                                                                                                     | NA                                                                                              |
| 4   | Details of place where majority of fixed assets are located                                                                        | Assets at Plot No. 17, Vikram Udyog Nagar, Gram Palda, Tehsil and District Indore (M.P.) 452020 |
| 5   | Installed capacity of main products/ services                                                                                      | Not available with RP                                                                           |
| 6   | Quantity and value of main products/ services sold in last financial year                                                          | NA, unit closed                                                                                 |
| 7   | Number of employees/ workmen                                                                                                       | As Per Information available no employees / No workmen at the commencement of CIRP Process      |
| 8   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at : | Can be obtained by sending email to email id cirp.shribhagwati@gmail.com                        |
| 9   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                      | Can be obtained by sending email to email id cirp.shribhagwati@gmail.com                        |
| 10  | Last date for receipt of expression of interest                                                                                    | 02.03.2026 ( 15 days from issue of Form G)                                                      |
| 11  | Date of issue of provisional list of prospective resolution applicants                                                             | 09.03.2026 (within 10 days from last date of EOI receipt)                                       |
| 12  | Last date for submission of objections to provisional list                                                                         | 14.03.2026 (for 5 days from provisional list)                                                   |
| 13  | Date of issue of final list of prospective resolution applicants                                                                   | 23.03.2026 (within 10 days of objection)                                                        |
| 14  | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants   | 27.03.2026 (Within 5 days of issue of final list)                                               |
| 15  | Last date for submission of resolution plans                                                                                       | 26.04.2026 ( Atleast 30 days from issue of RFRP)                                                |
| 16  | Process email id to submit Expression of Interest                                                                                  | cirp.shribhagwati@gmail.com                                                                     |
| 17  | Details of Corporate Debtor Registration Status as MSME                                                                            | Yes ,Udhyam registration certificate<br>UDYAM-MP-23-0010830                                     |

Date: 15.02.2026

Place: Indore



**Teena Saraswat Pandey**  
**Resolution Professional**

IBBI/PA-001/IP-P00652/2017-18/11126

387F 114 Scheme Part 1

Behind Diksha Boys hostel Sant Nagar,

Indore, Madhya Pradesh, 452010

**For Shri Bhagwati Agro Industries Private Limited**